

Dated: 16.09.2017.

**OFFICE ORDER**

In exercise of the powers vested under Article 229 of the Constitution of India read with Rule 4 of "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2015" Hon'ble the Acting Chief Justice has been pleased to order the appointment /promotion of Sh. Gian Chand, Peon as Usher on regular basis in the pay band of ₹. 4900-10680+1400/-G.P.+320/- Sectt. Pay with immediate effect.

**BY ORDER**

**REGISTRAR GENERAL**

Endst.No.HHC/Admn.7(6)92-26675-85 Dated: 16.09.2017  
Copy forwarded for information to : 78

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars/ Deputy Registrars/Assistant Registrars;
3. The Secretaries/ Private Secretaries/ P.A.s to the Registrar General / Registrar (Vigilance)/ Registrar (Judicial)/ Registrar(Admn.)/ Registrar (Rules) /Registrar (Estt.)/C.P.C.;
4. The Accountant General(Audit),H.P., Shimla-171003;
5. The Accountant General(A&E),H.P., Shimla - 171003;
- ✓ 6. The Section Officer (Computer) with a request to update the High Court website in terms of this Office Order;
7. The Section Officer(Accounts/Judges Branch)for information and necessary action;
8. The above named official (By Name).
9. Personal file of the above named official;
10. File No. HHC/Estt.7(5)/92-I;
11. Guard File.

(From Sl. Nos. 1to 3, 6 to 11, High Court of H.P. at Shimla.)

  
**REGISTRAR (ESTT.)**